NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 106(ND)/15

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: Shri Anil Dwarika Prasad Agarwal Vs. M/s Mahamaya Infrabuild Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner(s): Mr. Gurcharan Singh, Advocate

For the Respondent(s): Mr. Pallav Saxena, Mr. Aditya Gupta, Mr. K. Dutta and Mr. Chetan Gautam, Advocates

ORDER

A request for adjournment is made on behalf of the Respondent.

At their request, adjourned to 6th February, 2018.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)